

(b) if so, the reasons therefor?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) No, Sir. Production of fertilizers, which was 19 lakh tonnes of nitrogen and 4.80 lakh tonnes of P<sub>2</sub>O<sub>5</sub> in 1976-77, rose to 20 lakh tonnes of nitrogen and 6.70 lakh tonnes of P<sub>2</sub>O<sub>5</sub> in 1977-78 and rose further to 21.70 lakh tonnes of nitrogen and 7.70 lakh tonnes of P<sub>2</sub>O<sub>5</sub> in 1978-79.

(b) Does not arise.

**Loss due to Sea Erosion on Kerala Coast**

3399. SHRI A. A. RAHIM: Will the Minister of IRRIGATION be pleased to state-

(a) whether Government are aware that due to large scale sea erosion in Kerala Coast, rich soil beds and rich lands are damaged;

(b) the concrete steps taken to prevent this huge loss due to sea erosion, when the fertility of the rich land is affected; and

(c) whether the soil conservation Unit of the Ministry is taking any advice from the Oceanic Research Institute, Goa in the matter?

**THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAV):** (a) and (b). The Kerala Government has reported loss of land and property in the coastal area due to sea-erosion. Out of the total of 320 kms of coast line assessed to be vulnerable to sea-erosion, anti sea-erosion works have been constructed in a length of 225 kms till the end of March, 1980. The remaining length is proposed to be completed during the next five years

(c) Presumably, the Hon'ble Member is referring to the National Institute of Oceanography located in Goa. This Institute is a member of the Beach Erosion Board set up by the Government of India and is thereby associated with the work of tackling the problems of sea-erosion in the country.

**Development of Research Works in Pharmaceutical Industry**

3400. SHRI S. M. KRISHNA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are contemplating to modify their present Drug Policy in the context of the present trends in the Pharmaceutical Industry; if so, when;

(b) the broad outlines thereof;

(c) whether any provision is being made to ensure that a percentage of profit of the multi-nationals and others dealing in the Pharmaceutical Industry is invested in Research and Development in the country; and

(d) if so, what machinery has been devised to keep a constant watch on this important aspect?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) and (b). The present Drug Policy of the Government which is based on the recommendations of the Hathi Committee on Drugs and Pharmaceutical Industry is in the process of implementation. Various aspects of the working of the industry are under constant watch

(c) In paragraph 41 of the Drug Policy Statement of March, 1978, a specific reference has already been made regarding Research and Development facilities to be set up by